GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- †4058

TO BE ANSWERED ON- 19/12/2024

INITIATIVES UNDER PRADHAN MANTRI VANBANDHU KALYAN YOJANA

†4058. SHRI GAJENDRA SINGH PATEL: SHRI BIPLAB KUMAR DEB:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the present status of the major initiatives taken under Pradhan Mantri Vanbandhu Kalyan Yojana;
- (b) the status of funding and implementation of the said initiatives;
- (c) whether the Government proposes to further expand Pradhan Mantri Vanbandhu Kalyan Yojana which aims at overall welfare of the tribal society and if so, the details thereof;
- (d) the number of tribal people who have benefited from this scheme so far in Tripura, district- wise; and
- (e) the details of the schemes introduced for tribal development in the country, particularly in Tripura?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY)

- (a): Under the umbrella of 'Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY)' Ministry of Tribal Affairs is implementing 6 Centrally sponsored schemes for development and welfare of tribal communities as given below.
 - i. Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)
 - ii. Development of Particularly Vulnerable Tribal Groups (PVTGs)/ Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN)
 - iii. Support to Tribal Research Institutes
 - iv. Pre-Matric Scholarship
 - v. Post-Matric Scholarship Scheme
 - vi. Administrative Support to States for setting up PMU.

Details of components of Pradhan Mantri Vanbandhu Kalyan Yojana:

- i. 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' aims at integrated development of 36,428 villages with 50% tribal population and 500 STs. An amount of Rs.20.38 lakh per village (Rs 7276 cr for 36,428 villages) is contributed by Ministry of Tribal Affairs and the States are required to make Village development plan with convergence of Central STC (Schedule tribe component) and State TSP (Tribal Sub Plan) funds available with sectoral Central Govt Ministries and State Govt. As on date 17,656 VDPs have been approved and total funds released amounts to Rs.2357.50 Cr. On 2nd October 2024, Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) has been launched, which is more structured version of PMAAAGY with dedicated convergence of funds and Saturation for key interventions from line Ministries and State departments. DA-JGUA would cover 63,843 villages including the villages covered under PMAAGY. Attempt has been made to remove the difficulties and challenges faced in PMAAGY.
- ii. Pre-Matric Scholarship Scheme (for class IX –X) and Post Matric Scholarship (From XI onwards) are 2 Centrally Sponsored schemes implemented through States. The schemes are open ended and every ST student having family income not be more than Rs.2.50 lakhs per annum is eligible. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

- iii. Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) was launched in 2023-24 for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions implemented by 9-line Ministries
- iv. Support to TRIs: The basic objective of the scheme is to strengthen the Tribal Research Institutes (TRIs) in their infrastructural needs, Research & documentation activities.
- v. Under Administrative costs funding is provided for setting up Project Management unit in States/UTs

(b) & (c): The Umbrella of Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY) has been approved for Finance Cycle 2021-22 to 2025-26 with a total cost of Rs. 26135.46 crores. Based on the proposals received state Governments/ UTs, details of funds released in the above mentioned schemes during the last three years is as under:

(Rs. in lakh)

S.No.	Name of the Scheme	Funds Released				
		2021-22	2022-23	2023-24		
1.	Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)	78152.21	135186.00	14993.00		
2.	Development of Particularly Vulnerable Tribal Groups (PVTGs)/ PMJANMAN	16000.00	13717.93	9999.00		
3.	Support to Tribal Research Institutes	6000.00	1240.26	4353.17		
4.	Pre-Matric Scholarship	39414.00	35730.00	30860.00		
5.	Post-Matric Scholarship Scheme	225772.00	196465.00	266883.00		
6.	Administrative Support to States for setting up PMU.	0.00	400.00	842.00		

The scope of the umbrella scheme has been enhanced substantially, as PM JANMAN and DA-JGUA has been launched on 15.11.20223 and 2.10.2024 respectively for comprehensive development of tribal families and villages with the funds available with sector al Ministries under DAPST. PM JANMAN has allocated budget of Rs 24,104 cr (2023-24 to 2025-2026) and DA-JGUA has allocated budget of Rs 79,156 cr (2024-25 to 2028-29). For the next Finance Cycle,the continuation/expansion is as per the mechanism approved by Department of Expenditure for EFC and Cabinet approval.

(d): As mentioned above, in reply to part (a), Pre-Matric Scholarship Scheme (for class IX –X) and Post Matric Scholarship (From XI onwards) are open ended schemes. On an average more than 30 lakh students benefit every year under these 2 schemes. The data shared by States with regard to number of beneficiaries, fund disbursed and other key parameters is collated, compiled and uploaded on Ministry's dashboard (dashboard.tribal.gov.in), which may please be visited for details.

Dharti Aaba JGUA, aims to cover population of 5.38 cr residing in 63,843 villages. PM JANMAN aims to cover 11 lakh PVTG household residing in about 29,000 habitations. Under Support to Tribal Research Institutes and Administrative Support to States, budgetary allocation is given to the State governments / UTs to carry out various development activities / research works and for setting PMU respectively. A statement showing State wise list of Districts and number of villages including Tripura along with ST covered under DA-JGUA is at **Annexure 1**.

(e) Other than the 6 schemes implemented by MoTA under Pradhan Mantri Vanbandhu Kalyan Yojana, MoTA is also implementing 6 Central Sector Schemes and also giving grants to States under Article 275(1) of the Constitution, which are also implemented for tribal development in the country including State of Tripura is given in **Annexure-II**.

Apart from above, Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Ministry-wise and scheme wise details of DAPST funds is available in Statement 10B of Union Budget document at https://www.indiabudget.gov.in/doc/eb/stat10b.pdf.

Annexure 1 referred in reply to part (d) of Lok Sabha Unstarred Question No. †4058 for 19.12.2024 regarding 'Initiatives under Pradhan Mantri Vanbandhu Kalyan Yojana

State wise list of Districts and number of villages including Tripura alongwith ST covered under DA-JGUA

SR. No	Name of the State	No. of District	No. of Block	No. of Villages	Total Population	ST Population	% ST
1	ANDHRA PRADESH	18	107	878	1113652	655450	58.86
2	ARUNACHAL PRADESH	23	84	329	272750	230896	84.65
3	ASSAM	32	147	3161	2779667	2124774	76.44
4	BIHAR	24	74	771	1783928	407136	22.82
5	CHHATTISGARH	32	138	6691	6967289	4909442	70.46
6	GOA	2	9	25	47144	34105	72.34
7	GUJARAT	21	102	4265	7675215	6605912	86.07
8	HIMACHAL PRADESH	10	26	270	170351	117040	68.71
9	JAMMU AND KASHMIR	20	112	393	792087	502935	63.49
10	JHARKHAND	24	231	7139	7044011	4976859	70.65
11	KARNATAKA	28	129	1089	1975186	805566	40.78
12	KERALA	4	9	89	1322280	219524	16.60
13	LADAKH	2	30	143	163981	155238	94.67
14	LAKSHADWEEP	1	2	2	9868	9322	94.47
15	MADHYA PRADESH	51	267	11377	13186399	9323125	70.70
16	MAHARASHTRA	32	214	4975	6347798	4694682	73.96
17	MANIPUR	13	57	516	666137	629332	94.47
18	MEGHALAYA	12	53	1437	1183736	1135901	95.96
19	MIZORAM	11	26	383	414444	400652	96.67
20	NAGALAND	16	74	608	956721	915742	95.72
21	ODISHA	27	234	7667	7042261	4815670	68.38
22	RAJASTHAN	30	208	6019	7655043	5537444	72.34
23	SIKKIM	6	26	119	123635	72682	58.79
24	TAMIL NADU	16	36	248	489153	303711	62.09
25	TELANGANA	30	230	924	1691305	1150538	68.03
26	D&D and DNH	2	2	76	203454	147290	72.39
27	TRIPURA	8	52	392	988452	828393	83.81
28	UTTAR PRADESH	26	47	517	1183202	311488	26.33
29	UTTARAKHAND	7	15	128	209384	88723	42.37
30	WEST BENGAL	21	170	3212	3974631	1707342	42.96
	Grand Total	549	2911	63843	78433164	53816914	68.61

Annexure-II

Annexure-II referred to in reply to part (e) of Lok Sabha Unstarred Question No. †4058 for 19.12.2024 regarding Initiatives under Pradhan Mantri Vanbandhu Kalyan Yojana

- (i). Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people.
- (ii) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.
- (iii) National Overseas Scholarships for ST Candidates: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year.
- (iv) National Fellowship & Scholarship for Higher Education of ST students:
- (a)National Scholarship— (Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 265 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry.
- (b) National Fellowship for ST students: 750 fellowships are provided to ST students each year for pursing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.
- (v) Eklavya Model Residential Schools (EMRS): The scheme of Eklavya Model Residential School (EMRS), as a Central Sector Scheme, was started in the year 2018-19 to provide quality education to the tribal children in their own environment. In the Union Budget of 2018-19, the Government of India announced that EMRS school will be established in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). An amount of Rs. 1.09 lakhs per student per annum is released to meet the recurring expenditure on these students including food, uniform, books etc. For establishment of EMRSs, construction cost of Rs.37.80 crore per school in plain areas and Rs. 48 crores per school in North East, hilly areas and areas affected by Left Wing Extremism is released by the Ministry.
- (vi) Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM): The scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' has been approved with a total financial outlay of Rs. 1612.27 cr and envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / NTFP / Non-farm enterprises.
- (vii) Tribal Festivals, Research Information and Mass Education: Through the scheme, promotion of rich tribal cultural heritage, dissemination of information and creation of awareness various activities are undertaken.
